

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 19 OF 2017**  
**&**  
**APPEAL NO. 20 OF 2017**

**Dated: 2<sup>nd</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**ANSAL API**

**...Appellant(s)**

**Vs.**

**Uttar Pradesh Electricity Regulatory  
Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Ritika Singhal  
Ms. Surabhi Pandey for  
Ms. Mandakini Ghosh

Counsel for the Respondent(s) : Mr. C.K. Rai for R.1  
  
Mr. Paras Chaudhary  
Mr. Kabir Singh (in A.No. 20 of 2017)

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **02.08.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/mk*